## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 65 OF 2017**

Dated: 22<sup>nd</sup> November, 2018

In the matter of:

Green Energy Association ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors ... Respondent(s)

## <u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>24-1-2019</u>.

Court Master/PPS

tpd